

HIGH COURT OF SIKKIM
GANGTOK

No. 03 /HCS

Dated: 10.4.18

NOTIFICATION

Hon'ble Full Court in its meeting held on 06.04.2018 resolved to remove names of the following Oath Commissioners in terms of Rule 15 of the Sikkim Oath Commissioner (Appointment & Control) Rules, 2008 for non compliance of Rule 14 of said Rules.

SL. NO.	NAMES
1	Ms. Pem Lhamu Lepcha
2	Ms. Wangmu Bhutia
3	Ms. Tamanna Chettri
4	Mr. Pradeep Rai
5	Ms. Panila Theengh
6	Ms. Sonam Choden Bhutia
7	Ms. Manju Gurung
8	Ms. Tshering Uden Sherpa
9	Ms. Susma Hangma Subba
10	Ms. Hemlata Sharma

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. 8 (35) Confdl/HCS/564-89

Dated: 10.4.18

Copy to:-

1. The Chief Secretary, Government of Sikkim, Gangtok.
2. The Advocate General, Government of Sikkim, Gangtok.
3. The Additional Advocate General, Government of Sikkim, Gangtok.
4. The Chief Secretary, Government of Sikkim, Gangtok.
5. The Additional Chief Secretary, Government of Sikkim, Gangtok.
6. The District & Sessions Judge (East) at Gangtok.
7. The District & Sessions Judge (North) at Mangan.

8. The District & Sessions Judge (South) at Namchi.
9. The District & Sessions Judge (West) at Gyalshing.
10. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.
11. The District & Sessions Judge (Spl. Div. -II)I/C at Gangtok.
12. The Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
13. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
14. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
15. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
16. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
17. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
18. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
19. Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim stationed at Gangtok.
20. The Civil Judge-cum-Judicial Magistrate (West)I/C at Gyalshing.
21. The Civil Judge-cum-Judicial Magistrate (South)I/C at Namchi.
22. The Civil Judge -cum- Judicial Magistrate (North)I/C at Mangan
23. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
24. The General Secretary, Bar Association of Sikkim, Gangtok.
25. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
26. The General Secretary, High Court of Sikkim Bar Association, Gangtok.
27. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
28. Guard File.
29. File.



JOINT REGISTRAR -CUM- READER